

efforts proved instrumental in obtaining a ceasefire between the various parties to the conflict in Northern Lebanon.

(b) During 1983 the Non-aligned Movement continued to press both for immediate measures in areas of critical importance to developing countries as well as Fundamental structural changes in the existing international economic order. The proposals put forward by the 7th Non-aligned Summit held in March 1983 were welcomed by the Ministerial Meeting of the Group of 77 held in Buenos Aires in April, 1983 and were incorporated in draft resolutions submitted to UNCTAD-VI held in Belgrade in June, 1983. International economic issues figured prominently at the Summit Level discussions held in New York in September 1983. The NAM Summit proposals on international economic cooperation were actively pursued in various international fora including the 38th Session of the U.N. General Assembly. The response of the developed countries to these proposals, however, has not been very positive.

There has been no significant improvement on the international economic front in relation to the flow of development resources and transfer of technology due to the negative attitude of some developed countries. 12 NOON

Message for the President

MR. CHAIRMAN: I have to inform Members that the following Message dated the 6th March, 1984, has been received from the President:—

"I have received with great satisfaction the expression of thanks by the Members of the Rajya Sabha for the Address which I delivered to both Houses of Parliament assembled together on 23rd February, 1984."

Re: Decision taken by the Government rejecting the Resolution of the Andhra Pradesh Assembly to abolish the Andhra Pradesh Legislative Council.

SHRI A. G. KULKARNI (Maharashtra): I want to raise a small point.

We, in the opposition, have sent you and have requested you that the decision taken by the Government rejecting the resolution "Of the Andhra Pradesh Assembly to abolish the Council has to be discussed as a Calling Attention. May I know whether you had consultations and whether any decision has been taken?"

MR. CHAIRMAN: Mr. Kulkarni, I beg your pardon. This morning I stated to you that the matter slipped my mind. I shall take a note of it and do something over the week-end. I am very sorry that it happened.

SHRI LAL K. ADVANI (Madhya Pradesh): We are all concerned because this is the Council of States and it relates to the abolition of the Legislative Council.

MR. CHAIRMAN: The matter has completely slipped my mind. Next week.

[Mr, Deputy Chairman in the chair]

Ministry of Agricultural (Department of Agricultural and Co-operation.. Notification

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): Sir, on behalf of Rao Bireadra Singh, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture and Cooperation) Notification G.S.R. No. 59(E), dated the 10th February, 1984, regarding fixation of prices of physical/granulated mixtures of fertilizers. [Placed in the Library. See No. LT-7878184].

Report and Accounts (1982-83) of the Shipping Corporation of India Ltd Bombay and related papers.

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI K. VIJAYA BHASKARA REDDY): Sir, I beg to lay On the Table, under subsection (1) of section 619A of the

Companies Act, 1956, a copy each (in English and Hindi) of the following papers: -

(i) Thirty-third Annual Report and Accounts of the shipping Corporation of India, Limited, Bombay, for the year 1982-83, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

(Placed in the Library See No. LT-7911/84 for (i) and (ii).]

I. Report (1982-8*) of the National Book Trust, India, New Delhi and related papers.

It Report and Accounts (1982-83) of the National School of Drama, New Delhi and related papers.

III. Certified Accounts (1982-83) of the Sahitya Akademi, New Delhi and related papers.

IV. Report and Audited Accounts (1982-83 of the Indian Council of Historical Research, New Delhi and related papers.

V. Report and Audited Accounts (1982-83) of the National Institute for the Visually Handicapped, Dchradun and related papers.

VI. Report and Accounts (1982-83) of the Raja Rammohan Roy Library Foundation, Calcutta and related papers.

VII. Statement giving reasons for the delay in laying the Annual Accounts of the Indian Institute of Technology Kharagpur for the year 1982-83, within the stipulated period.

SHRIMATI SHEILA KAUL: Sir, I also beg to lay on the Table a copy

each (in English and Hindi) of the following papers:—

I. (a) Annual Report of the National Book Trust, India, New Delhi, for the year 1982-83, together with a statement by Government accepting the Report.

(b) Statement giving reasons for not laying the Audited Accounts of the National Book Trust, India, New Delhi, for the year 1982-83, within the stipulated period.

(Placed in Library, See No. LT-7844/84 for (a) and (b).]

II. (a) Annual Report and Accounts of the National School of Drama, New Delhi for the year 1982-83, and the Audit Report on the Accounts, together with Review by Government on the Report.

(b) Statement giving reasons for the delay in laying the papers mentioned at (a) above

[Placed in the Library. See No. LT-7846/84 for (a) and (b).]

III. (a) Certified Annual Accounts of the Sahitya Akademi, New Delhi, for the year 1982-83, and the Audit Report thereon.

(b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed, in the Library. See No. LT-7845/84 for (a) and (b).]

IV. (a) Annual Report and Audited Accounts of the Indian Council of Historical Research, New Delhi, for the year 1982-83, together with Review by Government on the working of the Council

(b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in the Library. See No. LT-7847/84 for (a) and (b).]